

10.8.99

Hon. M.S.K. Naqvi JM

Sri M.K. Sharma proxy to Sri A.K. Gaur for the respondents. He mentions that Sri N.N. Lahri learned Counsel for the applicant is died. Issue notice to the applicant put up on 15.9.98 for admission

S. K. Gaur  
JM

he

OR

Notice issued to the applicant no power filed on behalf of applicant submitted

15/9/99

Hon. Mr. S.K.T. Naqvi, J.M.

Vide order dated 27th March, 1995, the applicant - Sukh Ram was transferred against which he preferred the present original application in which the pleadings are complete. The interim relief has been refused on 06.11.95. The applicant approached the Court through the then Advocate - Shri N.N. Lahiri who is reported to have expired for which notice was sent to the applicant on 13/8/99 but he has preferred not to attend the case. It appears that by now, the water has settled and he is no more interested in prosecution of the case. The O.A. is dismissed accordingly.

S. K. Gaur  
JM